

**GOVERNMENT OF INDIA
MINISTRY OF AYUSH**

**LOK SABHA
UNSTARRED QUESTION NO. 1285
TO BE ANSWERED ON 06.02.2026**

Model AYUSH Wellness Centres

†1285. Shri Trivendra Singh Rawat:

Will the Minister of AYUSH be pleased to state:

- (a) whether a Model Ayush Wellness Centre has been developed by the Government at any place in the country;
- (b) if so, the details thereof along with the location, salient features and services available at such Centres;
- (c) whether a similar model AYUSH Wellness Centre is proposed to be developed in Haridwar district of Uttarakhand and if so, the details thereof; and
- (d) the current status of the proposal or plan in this direction for the future and if not, the reasons therefor?

ANSWER

**THE MINISTER OF STATE (IC) OF THE MINISTRY OF AYUSH
(SHRI PRATAPRAO JADHAV)**

(a) to (d) Public Health being the State subject, the development of Model Ayush Wellness Centres all across the country comes under the purview of the respective State/UT Governments. However, Ministry of Ayush is implementing the operationalization of Ayush Health and Wellness Centres (AHWCs) now known as Ayushman Arogya Mandir (Ayush) [AAM (Ayush)] by upgrading Ayush Dispensaries and Sub-Health Centres as a component of the Centrally Sponsored Scheme of National Ayush Mission (NAM) through State/UT Governments with an objective to provide a holistic wellness model based on Ayush principles and practices.

Under NAM, as per the proposals received from State / UT Governments through their State Annual Action Plans (SAAPs), 12,500 units of existing Ayush dispensaries and Sub-Health Centres have been approved for upgradation as AAM (Ayush) to provide holistic health care to the community through different Ayush Interventions. The State / UT-wise status of approved and functional AAM (Ayush) is furnished at **Annexure**. Further, as per the proposals received from State Government of Uttarakhand through SAAPs, total 300 AAM(Ayush) including 16 in Haridwar have been approved and as reported by State all are operational.

Annexure**The State/UT-wise status of the Ayushman Arogya Mandir (Ayush) in the country:**

S. No.	State/UT	Status of Ayushman Arogya Mandir (Ayush)	
		No. of Units Approved	No. of Units Functional
1.	Andaman & Nicobar Island	6	6
2.	Andhra Pradesh	126	126
3.	Arunachal Pradesh	89	89
4.	Assam	500	500
5.	Bihar	294	294
6.	Chandigarh	12	12
7.	Chhattisgarh	400	400
8.	Dadra Nagar Haveli and Daman Diu	1	1
9.	Goa	100	100
10.	Gujarat	365	365
11.	Haryana	538	538
12.	Himachal Pradesh	761	761
13.	Jammu & Kashmir	523	523
14.	Jharkhand	745	745
15.	Karnataka	376	376
16.	Kerala	700	700
17.	Lakshadweep	7	7
18.	Madhya Pradesh	800	800
19.	Maharashtra	390	390
20.	Manipur	15	15
21.	Meghalaya	24	24
22.	Mizoram	41	41
23.	Nagaland	49	49
24.	Odisha	422	422
25.	Puducherry	4	4
26.	Punjab	158	158
27.	Rajasthan	2019	2019
28.	Sikkim	18	18
29.	Tamil Nadu	650	650
30.	Telangana	421	421
31.	Tripura	72	72
32.	Uttar Pradesh	1034	1034
33.	Uttarakhand	300	300
34.	West Bengal	540	540
TOTAL		12500	12500